

Assam Requisition And Control Of Vehicles (Amendment) Act, 1958

24 of 1958

[26 September 1958]

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PREAMBLE

An Act further to amend the Assam Requisition and Control of Vehicles Act, 1950.

Whereas it is expedient further to amend the Assam Requisition and Control of Vehicles Act, 1950 (Assam Act XXXII of 1950), hereinafter called the Principal Act, for the purposes hereinafter appearing ;

It is hereby enacted in the Ninth Year of the Republic of India as follows:--

<u>1.</u> Short title, extent and commencement :-

(1) This Act may be called the Assam Requisition and Control of Vehicles (Amendment) Act, 1958.

(2) It shall have the like extent as the Principal Act.

(3) It shall come into force at once.

<u>2.</u> Amendment of section 1(3) of the Assam Act XXXII of 1950 :-

In sub-section (3) of Section 1 of the Principal Act, for the figures 1958 the figures 1961 shall be substituted.